

[Sh. Rangarajan Kumaramangalam]

stand Shri Nitish Kumar's point of view that it should not look as if a statement is being made or a response is being given by the Government under any intimidatory situation. Neither it is going to happen. The information that is given to the House, I shall definitely take it to the hon. Minister of State for Internal Security, Shri Rajesh Pilot and I will get back to the House as soon as I have the intimation as to what is the position.

MR. DEPUTY SPEAKER: Now we shall take up matters under Rule 377.

13.29 hrs.

#### MATTERS UNDER RULE 377

(i) **Need for early construction of hospital at Mukkudal, Papakudi Union, Nellai, Kottabomman District, Tamil Nadu.**

SHRI R. DHANUSKODI ATHITHAN (Tiruchendur): Sir, funds have been sanctioned by the Central Government for the construction of a hospital at Mukkudal, Papkudi Union, Nallai Kottabomman District, Tamil Nadu. the proposed full-fledged hospital after construction, will go a long way in providing medical facilities and treatment to several lakhs of bidi workers concentrated in an area of about 50 kms. around Papakudi Union in the above district. The State Government has already placed necessary land at the disposal of the Central Government for the construction of the proposed hospital. The said land had already been acquired but the construction work has not yet been started. The matter has been pending with the Labour ministry for more than five years now.

I urge upon the Central Government to take urgent action to start construction of the hospital and provide modern sophisticated equipments and other facilities in the hospital so that medical services and treatment could be rendered to the

weaker sections and the poor bidi workers as early as possible.

(ii) **Need to protect land in Jalandhar district from degradation.**

SHRIMATI SANTOSH CHOWDHARY (Phillaur): I draw the attention of the Central Government towards the serious threat to agricultural land in villages Baswa, Mehandpur and Jadpur in Teh. Nawashera of district Jalandhar. There is a venom like substance in the soil which is posing a serious threat to crops. It acts like a death trap/the cattle and also poses similar threats to human beings. If the cattle consume fodder from that land, they fall ill, the colour of their nails changes and their hair splits. Same is the case with human beings. Sir, villagers of my constituency are very much perturbed due to it.

I, therefore, request the Central Government to protect 250 acres of land from the danger of degradation. If timely ameliorative steps are not taken, this problem is likely to snowball and play havoc in the adjoining villages also.

(iii) **Need for integrated tourism development plan with special emphasis is on Idukki, Kerala.**

SHRI PALAK M. MATHEW (Idukki): As a result of the great dwindling of tourist visits in the North due to the terrorist problems, it is necessary that the tourist traffic be diverted to the South beyond Goa. But this is not being done.

Kerala is described by Gurudev Tagore as the 'Paradise of India'. Idukki in Kerala is the heart of the State. It is indescribably awe-inspiring and wonderful, with its scenic beauty and exquisite charm. It has immense potential for tourism. Its exhilarating hills and valleys, unparalleled flora and fauna, charming reservoirs, mindstring bird sanctuaries like Thattokkad and world famous wild life sanctuaries like Thekkady, beautiful Elaveezhspoomachira and Urumpikkara, Pilgrim and cultural tourist places like Sabarimala and Hangaladevi, tens of rocky

mountains and deep gorges for adventure tourism, facility for development of crafts—tourism, fairs and festivals, picnics, leisure, budget category, conventions and conference tourism make it one of the most suitable places in India for tourism development. Kottayam and Pathanamthitha are also equally important.

I request the Central and State Governments to implement an Integrated Tourism Development Master Plan on a selective basis with special emphasis on development of infrastructural facilities like road transport, service sector diversification and overall development at the earliest.

**(iv) Need to increase the speed of Aurangabad - Bombay train and also to attach one air conditioned coach to it.**

SHRI VIJAY NAVAL PATIL (Erandol): Since last one year, the Aurangabad - Bombay rail service has started. It has now been extended up to Jalana. But, the speed of the train is not fast enough as compared to other Mal and Express trains. It takes more than 12 hours to cover a distance of about four hundred kilometers. It appears that there is no coordination between the staff of the Central Railway and South Central Railway specially at Manmad Junction. Hence this train is invariably detained for hours at outer signal at Manmad. There is also no air—conditioned coach attached to this train. I request the hon. Minister of Railways to increase the speed of this train and attach one air—conditioned coach to it.

I further request the Government to start rail service between Jalana and Nagpur via Manmad—Bhosawal. By this train Marathwara and Vidharba will be connected to the backward regions of Maharashtra State.

**(v) Need to take over Prince of Wales Museum, Mumbai by Central Government and to rename it as "Chhatrapati Shivaji Museum"**

SHRI RAM NAIK (Bombay North): The Prince of Wales Museum, Mumbai, established in 1905 is one of the premier museums of India.

It is maintained and looked after by the Board of Trustees appointed by the Maharashtra State Government under Prince of Wales Museum Act, 1909.

The Museum is a treasure of culture and art of this great ancient country. It must be shown on the tourist map of the city for national as well as foreign tourists. On the all India basis, there are only two museums which are visited by foreign VVIP/ dignitaries, the first being the National Museum at New Delhi, and the second being the Prince of Wales Museum, Mumbai. The museum also extends excellent facilities to research scholars. It has also represented in the Festival of India organised by the Government of India in Sweden, Japan and Mauritius.

However, this museum has been starved of financial resources, the Maharashtra State contributing a meager sum of Rs. 1.30 lakhs in the annual expenditure of Rs. 70.00 lakhs. There has been therefore a long outstanding demand that this museum be taken over by the Government of India. I am happy that the Government of Maharashtra have offered and the Government of India have accepted the proposal in principle.

I urge upon the Government of India to take over the museum early and to rename it as "Chhatrapati Shivaji Museum" to honour this great national hero and also to dispense with the colonial name of 'Prince of Wales' in keeping with the national dignity.

**(vi) Need to take steps for more production of what and also provide subsidy on fertilizers.**

[Translation]

SHRI DAU DAYAL JOSHI (Kota): Mr. Deputy Speaker, Sir, there is possibility of less production of wheat than the target fixed for the current year due to increase in the prices of chemical fertilizers and other agricultural inputs and due to uncertain weather. Keeping in view